

Governments further distribute to the public as per their public distribution system.

(d) There has been no such deterioration in the quality of soft coke.

(e) No, Sir.

(f) Regular inspection of quality is carried out by the coal companies. There are Quality Control Departments in coal companies for this purpose. Complaints are investigated into and wherever needed, corrective action is taken.

[English]

Income Tax Arrears against Film Personalities

4608. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the amount of income tax arrear pending realisation from the actors, actresses producers, directors and other film personalities as on 31 March, 1985;

(b) whether income tax arrears from those film personalities who have died during the last three years with huge arrears to be paid has been realised; and

(c) if not, the reasons thereof and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Department maintains dossiers in cases of film actors, actresses, producers, directors and other film personalities where income-tax arrears exceed Rs. 1 lakh. As on 31.12.1984, Rs. 12.38 crores was outstanding against such assesses.

(b) and (c). There are eight cases of film personalities referred to part (a) above who are not alive and against whom income-tax demand of Rs. 58.26 lakhs was outstanding as on 31.12.1984. Out of this, a sum of Rs. 22.48 lakhs is not enforceable.

The demands were outstanding mainly on account of the appeals/references pending before the Appellate Authorities Courts.

Vigilance Machinery in Public Sector Banks

4609. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether public sector banks are also having vigilance machinery;

(b) if so, whether all the public sector banks have been following the prescribed procedure to strengthen their vigilance machinery;

(c) whether some cases regarding unsatisfactory arrangements of strengthening vigilance machinery in banks have come to the notice of Government; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Yes, Sir.

(c) No, Sir.

(d) Does not arise.

Import and Export of Sugar by STC

4610. SHRI G. S. GHOLAP : Will the Minister of COMMERCE be pleased to state:

(a) whether India has signed a contract for importing 3 lakh tonnes of sugar through the State Trading Corporation this year;

(b) whether the price of sugar has fallen in the international market;

(c) the quantity of sugar imported and exported during the financial year 1984-85 and the value thereof;

(d) whether Government have provided Rs. 200 crores for reimbursement of losses to the State Trading Corporation for import and export of sugar; and

(e) the reasons for export and import being run at one and same time ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A.

SANGMA): (a) A quantity of 5 lakh MTs of sugar has been contracted for import in the period April to August, 1985.

(b) The international price of sugar has been declining since February, 1985 and is presently ruling at US \$ 130-135 per metric tonne FOB West European Ports.

(c) Export and import of sugar in 1984-85 have been as under :

	<i>Qty. in Lakh Mts.</i>	<i>Value in Rs. crores</i>
Export	1.54	35.84 FOB
Import	4.96	113.50 CIF

(d) An amount of Rs. 34.48 crores was released to STC as reimbursement of losses on export of sugar during 1984-85. A sum of Rs. 1.87 crores was released as reimbursement of losses on import of sugar during 1984-85.

(e) The export was undertaken in partial fulfilment of International Agreement. Import had to be arranged for ensuring domestic availability and checking price rise.

[Translation]

Production and Export of Opium

4611. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of FINANCE be pleased to state :

(a) the quantum of opium produced during the last three years;

(b) the names of the countries to which exported; and

(c) the total amount of foreign exchange earned, year-wise details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The quantum of opium produced during the last three years is as follows :

Crop year	Quantity at 90°C (in tonnes)
1981-82	935
1982-83	997
1983-84	447

(b) Opium was exported to the U.S.A., the U.K., the U.S.S.R., Japan, France, Bangladesh, Taiwan, Portugal, Holland, Norway, F.R.G. and Italy.

(c) The year-wise break-up of foreign exchange earned is given below :

Year	Foreign Exchange earned (in rupees)
1981-82	21,69,02,491
1982-83	27,77,64,121
1983-84*	22,73,31,000
Total	72,19.97,612

*(Figures for 1983-84 are provisional)

[English]

Guidelines for Ensuring greater discipline in Public Sector Projects

4613. PROF. M. R. HALDAR : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry has issued guidelines for ensuring greater discipline in project formulation and appraisal in the public sector projects;

(b) if so, the details thereof ?

(c) the guidelines for the time taken for clearing such proposals and/or to prevent escalation in the project costs by eliminating delays; and

(d) the steps taken/proposed ?